

Name of the Corporate Debtor: Shirpur Gold Refinery Limited
Date of commencement of CIRP: June 24, 2024
List of creditors for claims received up : April 02, 2026

Annexure-7

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	GST	Assistant Commissioner of State Tax, DHU-VAT-D-003 (Dhule 604)	08.07.2024	2,08,50,59,480	2,08,50,59,480	Tax Demand	No	-	-	-	0	Original Claim Received on 08.07.2024, revised claim received on 01.02.2025
2	M-VAT	Assistant Commissioner of State Tax, DHU-VAT-D-004 (PSI Unit)	08.07.2024	94,98,18,145	94,98,18,145	Tax Demand	No	-	-	-	0	
3	Customs	Commissioner of Customs, NS-II, JNCH, Nhava Sheva	24.07.2024	2,30,86,850	2,30,86,850	Tax Demand	No	-	-	-	0	
4	EPFO	Employee Provident Fund Organisation, Regional Office Nashik	14.08.2024	23,23,976	23,23,976	Dues Demand	No	-	-	-	0	
5	Income Tax	Income Tax	05-02-2025 14-08-2025	2,98,24,46,817	2,61,56,52,728	Dues Demand	No	-	-	36,67,94,089	0	The Claim was received on 07.02.2025 which is after the issue of RFRP in the matter of Corporate Debtor. IA 1777/2025 was filed seeking condonation of delay in claim submission. Vide Order dated May 30, 2025, the delay in claim submission was condoned by Hon'ble NCLT.
6	CGST & Excise	Assistant Commissioner of CGST & Central Excise, Dhule Division	21-08-2025	1,58,14,84,407	-	Dues Demand	No	-	-	-	1,58,14,84,407	The Claim was received on 21.08.2025 which is after the issue of RFRP in the matter of Corporate Debtor, the same shall was kept before COC for consideration. Vide e-voting concluded on 08-10-2025 of 22nd COC Meeting, the COC has not accorded it's approval for claim inclusion.
7	EPFO	Regional P.F. Commissioner (II), R.O., Mumbai (Dadar)	27-03-2026	33,900	-	Dues Demand	No	-	-	-	33,900	The Claim was received on 27.03.2026 which is after the issue of RFRP in the matter of Corporate Debtor and submission of Resolution Plan before Adjudicating Authority. Hence the claim is not admissible at this stage of CIRP.
	Total	-	-	7,62,42,53,575	5,67,59,41,179	-	-	-	-	36,67,94,089	1,58,15,18,307	